

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : Comp.Appeal/45/2023
Petition No :
Name of Petitioner : Nellai Rosemry Farm Growth Pvt Ltd
& Vs
Name of Respondent : RoC, Chennai
Section : Sec 252(3) of CA, 2013

ORDER

Present: Mr. Balasubramanian, Ld. Counsel for Appellant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report is on record.

Arguments heard.

Order **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**